

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).29016/2012

(From the judgement and order dated 31/08/2012 in CMWP
No.754/2012 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

DWARIKESH SUGAR INDUSTRIES LTD.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln(s) for interim Relief, permission to file volume-II, permission to place addl. documents on record, permission to file additional affidavit, exemption from filing O.T., exemption from filing O.T. of annexures, permission to file additional documents, permission to bring on record subsequent facts and documents, permission to file synopsis and list of dates and with prayer for interim relief and office report)

Date: 12/05/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE A.K. SIKRI
(VACATION BENCH)

For Petitioner(s) Mr. Sameer Parekh, Adv.
 Mr. Sumit Goel, Adv.
 Mr. Nitin Thukral, Adv.
 Mr. Garv Sharma, Adv.
 M/S. Parekh & Co., Adv.

For Respondent(s) Mr. Dinesh Dwivedi, Sr. Adv.
 Mr. Ardhendumauli Kumar Prasad, Adv.
 Mr. Prateek Dwivedi, Adv.
 Mr. Aviral Shukla, Adv.

UPON hearing counsel the Court made the following
O R D E R

List on Thursday, the 15th May, 2014.

(O.P. SHARMA)
COURT MASTER

(M.S. NEGI)
ASSISTANT REGISTRAR